

Present status report (Affidavit) in O. A. No. 139 of 2016 (WZ)

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**BEFORE THE NATIONAL GREEN TRIBUNAL, WESTERN ZONE,
BENCH AT PUNE
Original Application No.11/2013 (WZ)
With
Original Application No .139 of 2016(WZ)**

Raghunath s/o Rakhmaji Lohkare	...Applicant
Versus	
MPCB & Ors.	...Respondents
With	
Maharashtra Pollution Control Board	...Applicant
Versus	
Amri Industries & Ors	...Respondents

Present Progress Report on behalf of MPCB in compliance of Order dated 17.7.2020 on implementation of the directions issued by the Hon'ble Tribunal

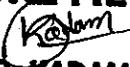
I, **Dr. Pravin Joshi** Age 55 years, Occ. Service, Regional Officer of the Maharashtra Pollution Control Board at Aurangabad, having my office at Paryavaran Bhavan ,Plot No. A-4/A, MIDC, Chikaltahana ,Behind Dainik Lokpatra, Jalna Road Aurangabad filing Progress Report on behalf of MPCB as per the order passed by this Hon"ble Tribunal on 17/07/2020 only limited purpose to bring the present status on record .

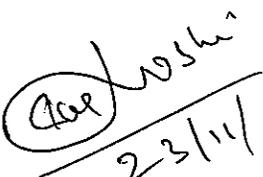
1. I say and submit that the Board has filed detail and comprehensive affidavit in reply on 9th July 2020 in compliance of this Hon'ble Tribunal order dated 17.3.2020. A copy of said Affidavit dated 9.7.2020 is enclosed and marked as an **Annexure "A"**.
2. I say and submit that to overcome this issue the operating agency of Pilot Plant has suggested the technology based on Emirion Nano technology. However, said technology is not accepted by the Core Committee as it is not cost effective (i.e., 25 paisa/lit). Therefore, the matter was redirected to Technical Committee to explore the alternative technology for remediation work of contaminated ground water in Waluj MIDC Area, Aurangabad. As per the direction of Technical Committee, Regional Officer, MPCB,

BEFORE ME
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Aurangabad has formed Sub-Committee on 30.10.2018, consisting of experts from Institute of Chemical Technology Jalna, HOD of Department of Environmental Science, Dr. B.A.M. University, Aurangabad.

3. I say and submit that technical Committee meeting was held under the Chairmanship of Hon'ble Collector, Aurangabad,, Institute of Chemical Technology, Jalna & made presentation and suggested use of Nano particles of FeS (ferrous Sulfide) for removal of Chromium using in situ methods for the specific affected area. Technical Committee has recommended the technology suggested by ICT, Jalna. The Technology suggested by Institute of Chemical Technology CT, Jalna has been reviewed in the meeting of Core Committee held on 03.10.2019 and it is decided to take the opinion from NEERI/IIT on this technology. Accordingly, Minutes of meeting was communicated to NEERI and all members on 11.11.2019, 19.3.2020 and 28.4.2020. The Core Committee meeting was held on 26.8.2020 for the implementation of remedial measures of Ground Water Quality for Waluj MIDC Area, Aurangabad under the Chairmanship of Member Secretary.. **A copy of the Core Committee meeting minutes dated 26/08/2020 is annexed herewith and marked as Annexure "B"**.
4. I say and submit that in addition to remediation measures CETP has established and commissioned in Waluj MIDC Area in July, 2011, wherein 212 effluent generating industries have taken the membership of CETP and sending their effluent to CETP for further treatment and disposal. Hence the disposal of effluent on surface/land is stopped. The CETP is achieving the consented standards for disposal of treated effluent. There are 212 CETP members in MIDC Waluj and CETP invested Rs. 17 crores for treatment which consists of primary, secondary and tertiary treatment. The some large scale member industries of CETP have upgraded their ETP's by installing tertiary treatment which consists Sand Filter, Activated Carbon Filter and major industries have up gradated by installing Reverse Osmosis (RO), Multiple Effect Evaporator (MEE). The Respondent Board has also made mandatory to the effluent generating industries to obtain the membership of CETP and CHWTSDF due to which industries are

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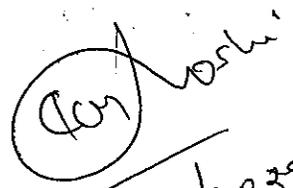

 23/11/2020

disposing their treated effluent to the CETP instead of disposing the treated effluent on land for gardening /irrigation purpose. The analysis results of CETP is regularly displayed on Board's Website and 17 nos of industries of Waluj MIDC Area are installed the rainwater harvesting (RWH) units of capacity 721.31 Lakhs Litre within industry premises. **A copy of the such 17 no of Industries are attached herewith and marked as Annexure "C"**

5. I say and submit that the Respondent Board has insisted the electroplating units to use trivalent chromium for electroplating activity. Accordingly, they have stopped the use of Hexavalent chromium since last two years. I say that 7 nos. of Large Scale industries has installed ZLD (Zero Liquid Discharge) for the treatment of industrial effluent and total effluent quantity recycled by these units is 1162.25 CMD by investing Rs. 45.33crores. The industries have provided online monitoring system for zero liquid discharge facility and stack emissions, which are connected to CPCB and MPCB servers. The online system for monitoring of treated effluent comprises of flow Meter, Camera and Analyzer. . It is submitted that the Respondent Board has taken continuous follow up and initiated action against the defaulting industries. The Board has already directed major effluent generating industries to adopt ZLD. **A copy of the List of ZLD units are attached herewith and marked as Annexure "D"**.
6. I say and submit that 223 Hazardous waste generation units in the MIDC Area, Waluj and have obtained membership of CHWTSDF i.e., MEPL, Ranjagaon Pune for safe and scientific disposal of HW. All the 223 units are regularly disposing the generated Hazardous Wastes to the facility. M/s Bajaj Auto Vendor Association (BAWA) have installed 49 nos. of pits of size 3 mtrX3mtrX3mtr of capacity to store about 1500 Lakhs Litre towards rain water harvesting per annum. Therefore ~~are~~ 223 nos of industries in Waluj MIDC who had obtained membership of Common Hazardous Wastes Treatment, Disposal Facility (CHWTSDF) at Ranjangaon, Pune for scientific disposal of Hazardous Wastes, Member Industries have provided isolated storage arrangement within the premises and also disposing

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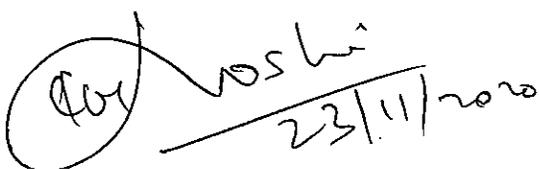
Hazardous Wastes to CHWTSDF i.e quantity wise disposal details 10,810.62 MT/Annum Hazardous Wastes in 2017-2018, 11737.64 MT/Annum Hazardous Wastes in 2018-2019 and 13,726 MT/Annum of Hazardous Wastes in 2019-2020 due to which avoid the percolation of Hazardous Wastes. **A copy of the letter dated 11.11.2020 is attached herewith and marked as Annexure“E”**

7. I say and submit that, the Board has accorded sanction for proposal of M/s. Jyoti Hydrotech regarding work of restoration of existing Effluent Treatment Plant for treatment of ground water quality of Waluj MIDC, Dist. Aurangabad. Accordingly, M/s. Jyoti Hydrotech has been completed restoration of pilot plant at K-242 Waluj MIDC and started pilot plant from 7/11/2020 & restoration plant will run under operation and maintenance contract for 18 months. The restoration of existing Pump and Treatment plant with operation and maintenance for 18 months with investment for Rs. 26,88,300/- **A copy of the Letter Dated 15/10/2020 & 11/11/2020 are attached herewith and marked as Annexure“F”** Colly
8. I say and submit that, the Board officials have visited the existing plant on 9.11.2020 and verified that:
- i) The pump and treatment plant (P&T) is in operation.
 - ii) Treatment consists of primary and tertiary treatment include – collection tank, carbon and sand filter.
 - iii) The technology used is pump and treat method by using chemical i.e., calcium polysulphide and iron sulphate. A copy of the Visit Report along with Photographs Dated 9/11/2020 are attached herewith and marked as **Annexure “G”**

The Industries generating Hazardous Wastes have obtained membership of CHWTSDF at Rajangaon, Pune for scientific disposal of Hazardous Wastes, member Industries have provided isolated storage arrangement with the premises and also disposing Hazardous Wastes to CHWTSDF i.e quantity wise disposal details are 10,810,62 MT /Annum in

BEFORE ME

VILAS D. KADAM
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2017-2018, 11737.64 MT/Annum Hazardous Wastes in 2018-2019 and 13726.79 MT/Annum of Hazardous Wastes in 2019-2020 due to which restricted percolation in the area at present.

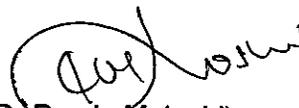
The Pump and Treatment ETP Plant restart w.e.f. 7.11.2020 and technology used is pump and treat method by using chemical i.e Calcium Poly-sulphide and trial work has been already started of Pilot Plant and running smoothly. The samples collected on 19.3.2020 of various locations in walunj area shows presence of Hexavalent chromium on BDL (Below Detectable limit). Total chromium on BDL, Which shows tremendous improvement in Ground Water quality as compared to previous year.

In view of above, I say and submit that MPCB with the District Administration/ Industrial Association/ MIDC have taken continuous efforts in improving the ground water quality in the Walunj Industrial Area, Aurangabad District and continue to carry out this exercise in future so as to maintain good Environment Quality of Ground Water.

Solemnly affirmed on this-----day of NOVEMBER -----, 2020 at Aurangabad.

For & on behalf of Applicant

Maharashtra Pollution Control Board,



(Dr Pravin M Joshi)

Regional Officer-Aurangabad

Regional Officer

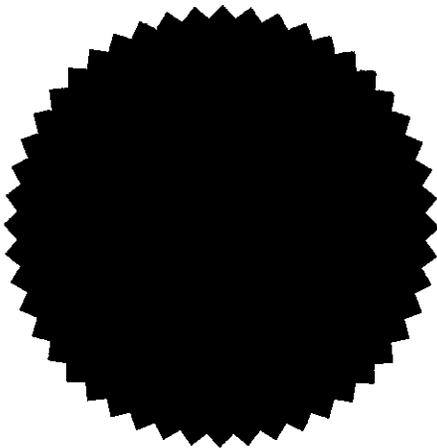
Maharashtra Pollution Control Board,
Aurangabad.

23/11/20

Advocate

BEFORE ME

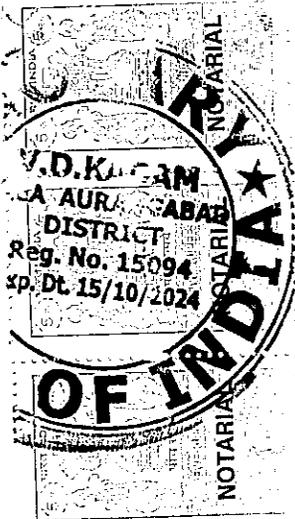
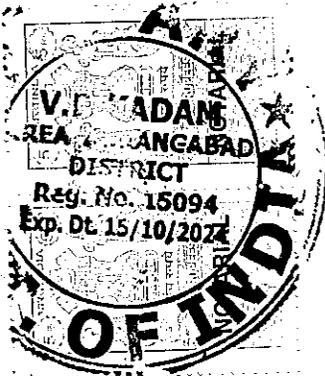
VILAS D. KADAM
Notary Govt. of India
Reg. No.: 15094



VERIFICATION

I, , Dr. Pravin Joshi Age 55 years, Occ. Service, Regional Officer of the Maharashtra Pollution Control Board at Raigad, at Paryavaran Bhavan ,Plot No. A-4/A, MIDC, Chikaltahana ,Behind Dainik Lokpatra, Jalna Road Aurangabad, on behalf of Applicant do hereby state on solemn affirmation that what is stated in this affidavit in reply from para No.1 to 8 are true and correct to the best of my knowledge and record available in my office.

Hence, verified on 23rd day of NOVEMBER ----, 2020 at Aurangabad



Identified and Explained by Adv. B.B. Kaldlay

Applicant (Dr P M Joshi) 23/11/2020 Regional Officer-Aurangabad Maharashtra Pollution Control Board, Aurangabad.

AFFIDAVIT

Solemnly affirmed before me by Shri / Smt. Dr. pravin manohar Joshi Age: 55 Year's, Occu.: service R/o Paryavaran Bhavan, P. No. A-4/A MIDC, Chikaltahana Tq. Abad Dist. Abad Who identified by Adv. Pravin Joshi, Adv. B.B. Kaldlay Whom He/ She is personally Known

NOTED & REGISTERED AT Sr. No. 5578 2020 THIS DOCUMENT CONTAINS 06 PAGES

Handwritten signature and date: 23/11/2020

BEFORE ME

VILAS DEVIDASRAO KADAM Advocate Notary Govt. of India AREA-AURANGABAD DIST. (Mob):9890615899, 9403788324 Reg. No. 15094

23 NOV 2020

present status report (Affidavit)
O.A. No 139 of 2016 (WZ)

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BEFORE THE NATIONAL GREEN TRIBUNAL, WESTERN ZONE,
BENCH AT PUNE

Original Application No.11/20139(WZ)

With

Original Application No .139 of 2016(WZ)

Raghunath s/o Rakhmaji Lohkare ...Applicant

Versus

MPCB & Ors. ...Respondents

With

Maharashtra Pollution Control Board

...Applicant

Versus

Amri Industries & Ors ...Respondents

**PRESENT STATUS REPORT ON BEHALF OF THE MPCB IN COMPLIANCE OF
ORDER DATED 17.3.2020**

I, Dr P M Joshi Age 56 years, Occ. Service, Regional Officer of the Maharashtra Pollution Control Board at Aurangabad , having my office at Paryavaran Bhavan ,Plot No. A-4/A, MIDC, Chikaltahana ,Behind Dainik Lokpatra, Jalna Road Aurangabad filing this Report on behalf of MPCB as per the order passed by this Hon'bal Tribunal on 17/03/2020 only limited purpose to bring the present status on record .

Brief note with a chronology of proceedings and steps taken in pursuance to the order passed therein :

a) Writ Petition No 3439 of 2012 :- filed on 17/8/2002

Shri Raghunath Lohakare had filed Writ Petition on 17th Aug 2002 bearing No 3439 of 2002 praying to direct the Resp No 1 to 4 to treat the effluent and to discharge the same only after treatment & to directed to Respondent Board to prevent water pollution by control on effluent discharged by Resp No 6 to 20. The Board is being Respondent No 1 and RO Aurangabad is Resp No 2 in the matter. The Board had filed an affidavit in reply in the matter on 7/12/2013.

b) Order passed by Hon'ble High Court, Mumbai 1/10/2013 :-

The Hon'ble High Court has passed an order dated 1/10/2013 stating that since nobody was appeared for parties the petition has been transferred to NGT, Pune. A copy of order dated 1/10/2013 is enclosed.

c) NGT, Matter (Application No 11 (THC)/2013 transferred from High Court, Aurangabad Bench

BEFORE ME

(Signature)
SURY KANHAIYAS DOUND
Notary Govt. of India
Reg. No.: 3435

The matter was transferred to NGT, Pune in the month of Nov 2013. The Hon'ble Tribunal has gone through the Affidavit in reply filed by Regional Officer, MPCB, Aurangabad before the High Court & directed by order dated 2/1/2014 to take review & to file detail affidavit along with all the information of monitoring of ground water quality, report of treated effluent, details of industries and owners thereof which used to and are presently discharging effluent directly or indirectly leading to the percolation pond and the well mentioned in the tabular form as well as other industries discharging effluent which can reach the well in question. In compliance of the orders dated 2/1/2014 & 29/4/2014, the Respondent Board had Affidavit filed by RO Aurangabad as well as in compliance of Order dated 12/5/2014, the Respondent Board had filed an Affidavit before this Hon'ble Tribunal. The Hon'ble Tribunal has passed Judgment dated 29.4.2014 which is enclosed.

d) Compliance of Judgement passed by Hon'ble Tribunal, dated 24/9/2014 is summarized as under :-

Sr No	Operative part	Compliance by MPCB
1	To devise remedial action plan for the ground water quality and soil water quality as identified in NEERI/CGWB report. MPCB may take help of NEERI to formulate such action plan and identify the cost thereof within next 4 months.	Vide order dated 23/03/2015, this Tribunal appointed the M.S. University of Baroda as an Expert Agency. The Respondnet Board has paid Rs. 4.0 Lacs to the Expert Agency towards consultation fees for the preparation of Remediation Plan. Expert Agency submitted Action Plan Report for remediation on 1 st July, 2015 and submitted revised total remedial cost based on ground water sampling done in the vicinity of 6 km. radius. The total cost submitted by Expert Agency is Rs. 19.15 Cr.
2.	MPCB to execute remedial action plant with the assistance of MIDC ,GSDA and other authorities with the District Collector within one year or the time	Expert Agency submitted Action Plan for remediation on 01/07/2015. This Action Plan along with remediation technique vetted through CGWB, NEERI, GSDA and District Collector. After the incorporation of all inputs and suggestions of all the above agencies, the Technical Committee and Core Committee has been constituted. Meeting of Technical Committee held on 09/09/2015 .
3	MPCB to recover the costs of the remedial measures based on equitable distribution and polluters pay principle	MPCB has recovered Rs. 2.35 Cr. from the identified polluting Industries. During the Technical Committee meeting held on 09/09/2015 under the Chairmanship of the Member Secretary, MPCB and the District

(Signature)
24/9/2014

BEFORE ME

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	from the responsible industries in the catchment of such contaminated wells/ aquifers as identified by the CGWB./ NEERI	Collector, Aurangabad, MPCB has instructed 32 identified industries (CGWB/NEERI) to deposit Rs. 10.00 Lacs each and other 99 industries to deposit Rs. 1.0 Lac to Rs. 5.0 Lacs each as a contribution towards remedial measures. The recovered money is lying in the Escrow Account of District Collector, Aurangabad.
4	MPCB to prepare such report identifying industries and their proposed contribution may be in % of overall cost basis for further order from the Tribunal in next three months.	NEERI/CGWB had identified 34 industries. MPCB has identified 130 industries. MPCB constituted a committee on 12/05/2015 to recover cost of remediation. The committee has submitted its report on 23/07/2015 with the details regarding the proportionate amount to be recovered from the industries based on pollution potential towards cost of remediation at Waluj MIDC. This report was submitted by way of filing an affidavit, which was affirmed on 24 th July, 2015 by the Member Secretary of MPCB.
5	MPCB shall utilize the amount of BG forfeited from the industries in walunj industrial area for the said purpose for initiating the work refereed above.	MPCB has utilized Rs. 4.0 Lacs towards the cost of consultancy for the submission of Remedial Action Plan as demanded by the Expert Agency, i.e. the M.S. University of Baroda.
6	The Industries listed in NEERI /MPCB report i.e Innotech pharma ltd, Paschim Chemicals PVT Ltd, M/s Endurance System Pvt ltd * Aurangabad Electricals shall deposit initial amount of 5 lacs each with the MPCB towards remedial action plan.	In compliance of the judgment dated 24/9/2015, three industries namely M/s Endurance Technologies Pvt Ltd, Ipca Lab (Paschim Chemicals Pvt Ltd) have deposited demand draft in lieu of BG of Rs. 5 lacs each. However, Aurangabad Electrical has not deposited said amount on account of non-operation of unit since 3 years.
7	MPCB shall ensure that the industries in MIDC	MPCB is continuously conducting weekly inspection of CETP through sampling of inlet

(Signature)
9/7/2020

BEFORE ME

(Signature)
SUNIL PANDITRAO DOUND
Notary, Govt. of India
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	<p>walunj area and CETP achieve the desired effluent, quality by issuing suitable direction and the same shall be achieved in a period not more than 3 months. In case such compliance is not attained in 3 months by the individual industries and 6 months by CETP then MPCB shall take stringent legal action against the non-complying industries.</p>	<p>and outlet of CETP. The inspection and vigilance of the identified industries are increased. Those industries found erring in maintaining CETP standards are strictly dealt with. MPCB has issued Closure Directions to the seven non-complying units since 24/09/2014. The analysis results of last six months show that the CETP is achieving the Consented Standards except the parameter Chloride on few occasions. MPCB has issued Show Cause Notice to CETP for non-achievement of outlet parameter, thereafter CETP has recharged media of Pressure Sand Filter and Activated Carbon Filter to improve the performance. The analysis results of CETP outlet quality since January, 2016 is in the tune of Consented Limit.</p>
8	<p>MPCB shall pay the cost of Rs, 10000/- to be paid to the National Environment Relife Fund in view of non production of their own action plan and also the NEERI Report in the proceedings.</p>	<p>The Board has requested to excuse the from depositing the cost on the ground that the earlier action plan prepared to remove restriction imposed on account of declaration of CEPI area by Ministry of Environment and Forst, Govt of India including corporation area, MIDC area, chikhaltahna , Shendra Railway station walunj and Industrial area on paithan road. Therefore it was not specific action plan for waluj MIDC area. More particularly for ground water pollution Therefore the said report was not produce before this Tribunal.</p>

e) Hon'ble Tribunal vide order dated 23/03/2015 assigned the work of Remedial Action Plan to HOD, Environmental Engineering Section, M.S. University of Baroda. MPCB has been instructed further to inform 32 units about proposed contribution and also take necessary measures to co-ordinate the work for remediation as directed by Tribunal.

f) Compliance of order dated 23/03/2015

The Respondent Board has appointed the M.S. University of Baroda as Expert Agency for the Remediation Action Plan. Expert Agency submitted report on 01/07/2015 which was vetted through GSDA, CGWB, and NEERI

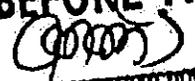
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9/7/2015

BEFORE ME
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P. K. PANDITRAO DOJIND
Notary Govt. of India
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& District Collector, Aurangabad. The Technical Committee meeting had conducted at MPCB Conference Hall on 12/08/2015, which was attended by the District Collector, Aurangabad, and officials from CGWB, GSDA, NEERI and the M.S. University of Baroda

- g) Order dated 7/5/2015:- Hon'ble Tribunal vide order dated 07/05/2015 instructed the Expert Agency to expedite the work and submit the final report by end of June, 2015 and further requested to faculty of M.S. University of Baroda to attend the Tribunal on next date of hearing to explain the report
- Compliance of order dated 07/05/2015 : MPCB has received report on 01/07/2015 which was vetted through GSDA, CGWB, NEERI & District Collector. The compilation of suggestions of all the authorities submitted before this Tribunal.
- h) Operative part of order dated 15/07/2015 : Considering the report of the M.S. University of Baroda, M/s. Endurance, K-228, M/s. Orchid Pharma, M/s. Atra Pharma were directed to deposit amount of Rs. 10.00 Cr. each in the Escrow Account of Collector, Aurangabad towards remedial cost. M/s. Varroc Engineering shall tentatively deposit amount of Rs. 2.00 Cr. in the Escrow Account of Collector, Aurangaba & the amount shall be deposited within four weeks.
- i) The District Collector, Aurangabad had directed to visit the industries in nearby places as well as surrounding 6 km. of Walunj MIDC area in order to locate, prima facie the pollution level with the help of local MPCB officials and shall ensure that samples are taken in the presence of District Collector, Aurangabad for analysis. The Respondent Board was directed to file report of compliance and report of Collector along with due compilation of affirmative action taken by them shall be placed on record on 24/08/2015.
- j) Compliance of this Tribunal order dated 15/07/2015 in MNA NO 145/2014 IN Application 11/2013

Sr No	Operative part of order	Compliance of order dated 15/7/2015
1	To compile views of agencies along with its own views and submit its report for perusal of the Tribunal	The Respondent Board has communicated the views expressed by different organization along with the comments of MPCB on the proposed remedial Action Plan for ground water and soil at MIDC Walunj Aurnagabad to MS University, Baroda.
2	MPCB to recommend remediation measures /techniques	The committee has submitted the polluting industries proportionate amount to be collected from the polluting industries on the basis of 50% weightage for high COD, high BOD discharging industries and 20% to all effluent generating industries from walunj industrial area.

BEFORE ME

 JYOTI PANDITKAR, DDO
 Secy Govt. of India,
 Rep. No.: 3435

3	To take action against identified polluting industries where some of the wells situated near the village proximity were found to be filled with contaminated water.	The Board had issued closure directions to 6 Industries unit vide letter dated 22/7/2015. Out of 6 units 4 units have been already identified by MS University Baroda having pollution potential.
4	Officers of the Board to attend along with the record and authority shall direct the concern officer to take action against polluting industries.	The Regional Officer, Aurangabad had issued closure direction to 6 polluting industries vide letter dated 22/7/2015.
5	After considering report of Expert Committee of MS University, the Endurance Pvt Ltd M/s Orchid Pharma and M/s Altra Pharma are each directed to deposit amount of Rs, 10 crores in escrow account of collector, Aurangabad as remedial cost if so required and if the responsibility is fixed finally.	Rs. 10.00 Cr. deposited by M/s. Endurance, K-228, , Rs. 5.00 Cr. deposited by M/s. Hospira Health Care India Pvt. Ltd., M/s. Varroc Engineering and M/s. Atra Pharma have not deposited any amount. M/s. Varroc Engineering has obtained Stay Order from the Hon'ble High Court. Vide order dated 23/11/2015, this Tribunal directed M/s. Atra Pharma to deposit Rs. 2.00 Cr. However, M/s. Atra Pharma has filed Misc. Application to allow for deposition of Rs. 20.00 Lacs instead of Rs. 2.00 Cr.
7	The Hon'ble NGT has directed to District Collector, Aurangabad to visit the industries in the nearby area by Ranjangaon shepuji as well as surrounding area 6 km of Walunj MIDC in order to locate prima facie the pollution level with the help of local MPCB and shall ensure that samples are taken in his presence sent to analysis for Govt Laboratory. Divisional Commissioner Aurangabd has been requested to give appropriate instructions to the collector in this behalf on the ground that there is rampant pollution in the area of Walunj MIDC including nearby area.	About 34 effluent samples and 16 ground water samples were collected in the presence of the District Collector, Aurangabad along with 8 soil samples. Analysis reports are compiled and submitted to the District Collector, Aurangabad. MPCB filed affidavit on 20/10/2015 regarding comments on 34 water samples and 8 soil samples
8	The concern authorities shall deal with the problem of management and handling of msw as well as remedial measures.	The RO Aurangabad has directed to take the issue with District Collector, Aurangabad being Enforcing Authority.

BEFORE ME

(Signature)
 SUNIL PANDITRAO ODURU
 Deputy Govt. of India

K) Present status of the implementation of the directions issued by this Hon'ble Tribunal :-

- i) I say and submit that the as per order by the Hon'ble Tribunal in Original Application No 11/2013 dated 23/03/2015 was please to appoint M.S. University of Baroda to finalze remediation plan. I say and submit that M.S. University of Baroda has submitted remediation plan on 01/07/2015 and Technical Committee meeting was held on 9.9.2015. It was decided to execute the pilot plan for remediation work of contaminated ground water in Waluj MIDC area, Aurangabad. Wherein M.S. University of Baroda has given approximate cost on remediation on 17/12/2015. Installation/Operation cost is of Rs. 3507300/-and accordingly the pilot plant was installed and commissioned in July 2016.In the said technology use of Calcium Poly Sulphide to treat the ground water. During the results it was observed that the concentration of Cr+6 decreased and the level of TDS found increases. I say that M.S. University of Baroda Gujrat has informed that the technology is useful for reduction of Cr+6 only and not hardness and TDS.
- ii) I say and submit that to overcome this issue the operating agency of Pilot Plant has suggested the technology based on Emirion Nano technology. However, said technology is not accepted by the Core Committee as it is not cost effective (i.e., 25 paisa/lit). Therefore, the matter was redirected to Technical Committee to explore the alternative technology for remediation work of contaminated ground water in Waluj MIDC Area, Aurangabad. As per the direction of Technical Committee, Regional Officer, MPCB, Aurangabad has formed Sub-Committee on 30.10.2018 consisting of experts from Institute of Chemical Technology Jalna, HOD of Department of Environmental Science, Dr. B.A.M. University, Aurangabad. A copy of the same is annexed herewith and marked as Annexure "A".
- iii) I say and submit that technical Committee meeting held under the Chairmanship of Hon'ble District Collector, Aurangabad and Dr. Parag Nemade, Asst. Professor, Institute of Chemical Technology, Jalna made presentation and suggested use of Nano particles of FeS for removal of Chromium using in situ methods for the specific affected area. Technical committee has recommended the technology suggested by ICT, Jalna. The Technology suggested by ICT Jalna has been reviewed in the meeting of Core Committee held on 03.10.2019 and it is decided to take the opinion from NEERI/IIT on this technology. Accordingly, Minutes of meeting was communicated to NEERI and all members on 11.11.2019, 19.3.2020 and 28.4.2020. A copy of the Minutes of meeting & communication to NEERI is annexed herewith and marked as Annexure "B".

BEFORE ME

(Signature)
SUNIL PANDITRAO ROUND
 Notary Govt. of India

(Handwritten signature)
 9/12/20

- iv) I say and submit that In addition to remediation measures CETP has established and commissioned in Waluj MIDC Area in July, 2011, wherein 212 effluent generating industries have taken the membership of CETP and sending their effluent to CETP for further treatment and disposal. Hence the disposal of effluent on surface/land is stopped. The CETP is achieving the consented standards for disposal of treated effluent. The analysis results of CETP is regularly displayed on Board's Website. A copy of the JVS analysis results are attached herewith and marked as Annexure "C".
- v) I say and submit that the Respondent Board has insisted the electroplating units to use trivalent chromium for electroplating activity. Accordingly, they have stopped the use of Hexavalent chromium since last two years. I say that in spite of this 6 nos. of Large Scale industries has installed ZLD (Zero Liquid Discharge) for the treatment of industrial effluent. I say and submit that 227 Hazardous waste generation units in the MIDC Area, Waluj and have obtained membership of CHWTSDF i.e., MEPL, Ranjagaon Pune for safe and scientific disposal of HW. All the 227 units are regularly disposing the generated HW to the facility. The level analysis reports of Bore well water in the contaminated area is attached herewith which indicates that the level of Hexavalent Chromium is gradually decreased. A copy of the analysis results are attached herewith and marked as Annexure "D".
- vi) I say and submit that, the industries has provided online monitoring system for zero liquid discharge facility and stack emissions, which are connected to CPCB and MPCB servers. The online system for monitoring of treated effluent comprises of flow Meter, Camera and Analyzer. The Board officials visit the industries as per norms or visit schedule given by the Respondent Board as well as whenever required for investigation of complaints/grant of consent etc. and on the basis of non-compliance observed during the visit, from time to time the Respondent Board has initiated actions against the industries. A copy of the Action taken since 2014 are attached herewith and marked as Annexure "E".

- L) Implementation in compliance various orders are summarized as under :-
- a) The Board has taken follow up to deposit the amount in ESCROW Account of Collectorate, Aurangabad from defaulting industries located in MIDC Area Waluj, Aurangabad as per the directions passed by Hon'ble NGT on 23.3.2015, 7.5.2015, 15.7.2015, 28.7.2015, 23.11.2015 etc.
- b) Accordingly, 53 nos of industries from Waluj MIDC Area, Aurangabad has deposited the amount of Rs. 17.68 Cr in the ESCROW account.

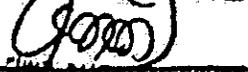
(Signature)
a/p/...

BEFORE ME
(Signature)
SUNIL PANDITRAN DOUND
Notary Govt. of India
Reg. No.: 3435

- c) Out of this Rs.17.68 Cr of ESCROW account amount of Rs. 3156570/- has spent on Installation, commissioned and Operation of Pilot Plant located on P.No. K-242, MIDC Area Waluj, Aurangabad as per the technology suggested by M. S. University of Baroda. Further, the excess amount of Rs. 222952297/- deposited by the industries in the ESCROW Account of Collector Office, Aurangabad towards remediation of contaminated ground water has been refunded to the 3 nos of industries on their request by retaining 10% amount more than the proposed contributions as per Order passed by Hon'ble NGT dated 30.1.2018.
- d) The Pilot plant is installed and commissioned in July 2016 on the basis of technology suggested by M.S.Baroda University. The technology is based on use of Calcium Polysulphide Solution to treat the ground water.
- e) Analysis results of pilot plant of treated ground water indicates that the concentration of hexavalent chromium is decreased and the level of TDS found increases.
- f) To overcome this issue the operating agency of pilot plant has suggested the technology based on Emirion Technology. However, said technology is not cost effective therefore Core Committee has not considered the same.
- g) Therefore, the matter was redirected to Technical Committee to explore the alternative technology for remediation work of contaminated ground water in Waluj MIDC Area, Aurangabad.
- h) As per the direction of Technical Committee, Regional Officer, MPCB, Aurangabad formed Sub-Committee on 30.10.2018 to consisting of experts from Institute of Chemical Technology Jalna, HOD of Department of Environmental Science, Dr. B.A.M. University, Aurangabad.
- i) Dr. Parag Nemade, Asst. Professor, Institute of Chemical Technology, Jalna has suggested use of Nano particles of FeS for removal of Chromium using in situ methods for the specific affected area. Technical committee has recommended the technology suggested by ICT, Jalna.
- j) The Technology suggested by ICT Jalna has been reviewed in the meeting of Core Committee held on 03.10.2019 and it is decided to take the opinion from NEERI/IIT on this technology.
- k) Accordingly, Minutes of meeting was communicated to NEERI and all members on 11.11.2019, 19.3.2020, 28.4.2020 & 25.6.2020.

I say and submit that the balance/remaining work will be proceed only after receipt of opinion from NEERI/IIT Mumbai and direction/under the guidance of

BEFORE ME


 SUNIL PANDITKAR DOUND
 Walaj Govt. of India
 Reg. No.: 3435

Core Committee. It is submitted that in the review meeting of Core Committee held on 3.10.2019, Dr. Nemade stated that the total 4 years' time required for completion of remediation of contaminated ground water including pre and post monitoring.

I say and submit that the Board is making every endeavor to comply with all the directions of this Hon'ble Tribunal. I say and submit that the work of remediation, restoration and restitution will be proceeded further and will be taken up with consultation of the NEERI and the Core committee constituted for the same. I also submit that the Core Committee will be undertaking the monitoring; which will include pre and post monitoring for the same. In view of the same; if this Hon'ble Tribunal deems it appropriate; the Periodical Progress Report can be filed by the present Respondent.

Solemnly affirmed on this 9th day of July, 2020 at Aurangabad

For & on behalf of Applicant

Maharashtra Pollution Control Board,

(Signature)
(Dr P M Joshi)

Regional Officer- Aurangabad 9/7/2020

VERIFICATION

I, Dr P M Joshi, Age 55 years, Occ. Service, Regional Officer of the Maharashtra Pollution Control Board at Raigad, at Paryavaran Bhavan, Plot No. A-4/A, MIDC; Chikaltahana, Behind Dainik Lokpatra, Jalna Road Aurangabad, on behalf of Applicant do hereby state on solemn affirmation that what is stated in this affidavit in reply from para No.1 to —are true and correct to the best of my knowledge and record available in my office.

Hence, verified on 9th day of July, 2020 at Aurangabad

Applicant
(Signature)
(Dr P M Joshi)
Regional Officer-Aurangabad 9/7/2020

Identified and

Explained by **AFFIDAVIT**

Solemnly affirmed before me

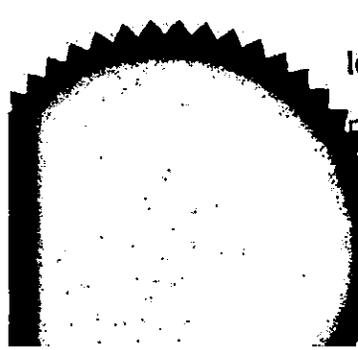
Shri / Sm Dr P M Joshi

Aug 10 at Aurangabad

BEFORE ME
(Signature)
29/07/2020



NOTED & REGISTERED
At Sr. No. 1060/2020
THIS DOCUMENT CONTAINS
10 PAGES



Annexure - "A"

महाराष्ट्र प्रदूषण नियंत्रण मंडळ

फोन नं.
0240-2473461,62,63



उप-प्रादेशिक कार्यालय,
प्लॉट नं. अ-४/१, पर्यावरण भवन,
लोकपत्रच्या मागे, चिकलठाणा, औद्योगिक क्षेत्र,
जालना रोड, औरंगाबाद

जा.क्र.मप्रनिमं/प्राकाऔ/
१६६६/२०१८

दिनांक-३०/१०/२०१८

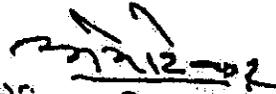
आदेश

वाळुज औद्योगिक वसाहत येथील भुजलाची गुणवत्ता पुर्ववत/सुधारणा करणे करीता करण्यात येत असलेल्या उपाययोजना व प्रायोगिक तत्त्वावर उभारलेल्या प्रक्रिया यंत्रणे बाबत दि. ०९/१०/२०१८ रोजी मा. जिल्हाधिकारी, औरंगाबाद यांच्या अध्यक्षतेखाली तांत्रिक समितीची बैठक संपन्न झाली. सदर बैठकीचे इतिवृत्ताची प्रत सोबत जोडली आहे.

सदर बैठकीत झालेल्या निर्णयानुसार खालील प्रमाणे उप-समिती गठीत करण्यात येत आहे.

अ.क्र.	उप-समिती रचना	पदनाम
१	प्रादेशिक अधिकारी, म.प्र.नि.मंडळ, औरंगाबाद	अध्यक्ष
२	NEERI, मुंबई, यांचे प्रतिनिधी	सदस्य
३	भारतीय रासायनिक संस्था, जालना यांचे प्रतिनिधी	सदस्य
४	पर्यावरण विभाग, डॉ. बाबासाहेब आंबेडकर मराठवाडा विद्यापीठ, औरंगाबाद यांचे प्रतिनिधी	सदस्य
५	उप-प्रादेशिक अधिकारी, म.प्र.नि.मंडळ, औरंगाबाद	सदस्य सचिव

सदर समितीने वाळुज औद्योगिक वसाहत येथे प्रायोगिक तत्त्वावर उभारण्यात आलेल्या प्रकल्पाची पाहणी करून तांत्रिक दृष्ट्या योग्यते बाबत अहवाल सादर करावयाचे आहे.


प्रादेशिक अधिकारी, औरंगाबाद

प्रत महितीस्तव सादर:-

- १) मा. जिल्हाधिकारी, जिल्हाधिकारी कार्यालय, औरंगाबाद.
- २) सहसंचालक (हप्रनि), म.प्र.नि.मंडळ, मुंबई.

" Annexure - B "

MAHARASHTRA POLLUTION CONTROL BOARD

Tel: 24010437/24020781/24014701

Fax: 24024068 / 24023515

Website: <http://mpcb.gov.in>E-mail: jdair@mpcb.gov.inKalpataru Point, 2nd - 4th Floor

Opp. Cine Planet Cinema,

Near Sion Circle, Sion (E)

Mumbai-400 022.

BY RPAD

No. BO/JD(APC)/Core Committee/B- 4475

Date:- 11/11/2019

To,

1	District Collector, Collector Office Campus, Aurangabad	2	The Director, GSDA, Shivaji Nagar, Pune
3	Dy. CEO, MIDC HQ, Udyog Sarathi, Andheri (East), Mumbai	4	Dr. Rakesh Kumar, Director, NEERI, Nagpur
5	Additional Collector, District Collector Office, Aurangabad	6	Sub Divisional Officer, Office of Collector, Collector Office Campus, Aurangabad
7	Dy. Director, GSDA, Vikas Bhavan, Aurangabad	8	Dr. Upendra Patel, Dept. of Civil Engg, The Maharashtra Sayajirao University, Baroda
9	Dr. D. N Singh, Dept. of Civil Engg., IIT, Powai, Mumbai	10	Executive Engg., MIDC, MIDC Industrial Area, Aurangabad
11	P. K. Jain, Regional Director, CGWB, N.S.Building, Civil Lines, Nagpur	12	Director, m/s. SMS Waluj CETP Pvt. Ltd., MIDC Industrial Area, Waluj, Aurangabad

Sub – Minutes of Review meeting of Technical and Core Committee for the implementation of remedial measures of the Ground Water Quality for Waluj MIDC area, Aurangabad held on 03.10.2019.

Sir,

Please find enclosed herewith Minutes of Review meeting of Technical and Core Committee for the implementation of remedial measures of the Ground Water Quality for Waluj MIDC area, Aurangabad held on 03.10.2019.

Submitted for your information.

Yours faithfully,



(Dr. V.M. Motghare)
Joint Director (Air Pollution Control)

Copy submitted to:-

- 1) Hon'ble Member Secretary, MPC Board, Mumbai – for favor of information.
- 2) Joint Director (WPC), MPC Board, Mumbai – for information.

Copy for further necessary action:-

Regional Officer/ Sub Regional Officer- Aurangabad—you are directed to serve the copy of the minutes to all members.

Minutes of the Review meeting of Technical and Core Committee for the Implementation of remedial measures of Ground Water Quality for Waluj MIDC Area, Aurangabad held under the Chairmanship of Member Secretary, MPCB in the Conference Hall, 4th floor, Kalpataru Point, Near Sion Circle, Sion (E), Mumbai-22 on 03.10.2019 at 15.00 hrs.

A joint meeting was organized to discuss and review for the proposal received from Institute of Chemical Technology (ICT), Jalna for remediation of contaminated Ground water in Waluj MIDC Area, Aurangabad. Also, to place the proposal of Technology before Technical and Core Committee for further consideration.

Following members were present during the meeting:-

- Mr. E. Revendiran, Member Secretary, MPC Board, Mumbai
- Dr. V. M. Motghare, Joint Director (APC), MPC Board, Mumbai
- Dr. Y. B. Sontakke, Joint Director (WPC), MPC Board, Mumbai
- Mr. Bhushan Harshe, Executive Engineer, MIDC, Aurangabad
- Mr. Anuradha Bhatia, Sr. Hydro geologist, CGWB, Pune
- Dr. P. P. Nandushekar, MIDC, Mumbai
- Mr. Gitesh Sabane, Director, SMS Waluj CETP Pvt. Ltd., Aurangabad
- Dr. Parag R. Nemade, Asst. Professor, ICT, Jalna
- Mr. Jayant Kadam, Sub Regional Officer, MPC Board, Parbhani
- Mr. P. D. Wankhede, Sub Regional Officer, MPC Board, Aurangabad

Collector, Aurangabad, Additional Collector, Aurangabad and Sub Divisional Officer, Aurangabad could not attend the meeting due to election work.

The Joint Director (APC) welcomed all the members of Sub Committee (Technical) and technical experts and briefed about the present status of implementation of remedial measures of Ground Water Quality for Waluj MIDC Area, Aurangabad and importance of immediate compliance of Hon'ble NGT Order Judgment in the Application No. 11 (THC) / 2013 filed by Raghunath Lohakare. Thereafter, asked to concern Official to give detail presentation on the said issue.

Sub Regional Officer, MPCB made detail presentation including Writ Petition No. 3439/2002 dtd. 17.08.2002 filed by Shri. Raghunath Lohakare. Also, informed about earlier agency and its pilot plant with Emiron technology. He further informed that the earlier operating agency has adopted Nano technology (Emiron technology) for the treatment of contaminated ground water as the said technology found successful for removal of heavy metals as well as to achieve the desired results in respect of TDS parameter. The treatment cost of the said technology is 25 paise / litre of water (i.e. Rs 250 / KL). In the last Core Committee meeting dtd. 07.08.2018, after detail discussion regarding EMIRION Technology the Committee members stated that the said technology not seems to be cost effective.

:2:

SRO further informed that earlier a meeting of Technical Committee was held on 09.10.2018 under the chairmanship of District Collector, Aurangabad in which it was decided to form a Sub Committee consisting the representatives from Technical Institutes like NEERI, Mumbai ICT, Jalna, Environment Department, dr. Babasaheb Ambedkar Marathwada University, Aurangabad etc. for suggesting alternative technology for the remediation of Contaminated ground water in MIDC Waluj area. Accordingly, a Sub-Committee has been formed by the Regional Officer vide Office order No. 1668 dated 30.10.2018 thereafter two meetings of the Sub-Committee were conducted and only one proposal of Dr. Parag Nemade from ICT, Jalna received for alternative technology for the remediation of contaminated ground water in MIDC Area. Thereafter, he requested to Dr Parag Nemade, ICT, Jalna to give presentation on his technology.

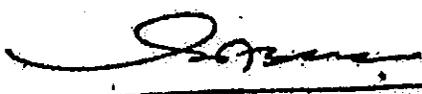
Dr Nemade gave presentation on his proposal. He stated that the technology is based on use of reducing agent like zero valent iron and it is In Situ treatment in which 1 m³ of 2000 ppm FeS can treat 600 m³ of ground water. In this treatment Hexa valent Chromium is detoxified to Tri valent Chromium in the ground water below 0.05 ppm. This technology will overcome the issue related to increase in TDS level as observed in earlier technology adopted for the pilot plant. He further stated that the pilot plant technology to reduce Cr concentration below safe limit using in situ methods for the specific area to be determined based on the number of bore wells for injection and monitoring. This technology does not require pump and treat method for remediation. Further he informed that there will be no generation of toxic by-product in the said technology but, there will be generation of Non-toxic Sodium Sulphate and precipitation of Tri Valent Chromium. He further informed that total 04 years' period will be required for the complete remediation of contaminated ground water including pre and post monitoring. He added that earlier in situ technology was also used in New jersey for removal of Chromate.

Sr. Hydro geologist, CGWA, Pune suggested that samples should be withdrawn in the area of 5 km radius in affected area. Member Secretary, MPCB, Mumbai asked about the total cost required for completion of remedial in situ treatment. Dr Nemade informed that the estimate calculations are done on laboratory basis and it will be cost effective on field. Also, the major cost requires for engagement of man power (i.e. qualified staff for field as well as laboratory work), NABL Laboratories and for drilling the bore wells at various locations. Also, to reduce the cost, existing borewells will be used for present monitoring and for in situ recharging purpose new borewells will be required.

Member secretary suggested that analysis parts will be done by concern MPCB Regional Laboratory to reduce expected cost. Further after detailed discussion Member Secretary has informed to work out the artificial recharging by extensive use of rain water harvesting by the industries located in MIDC Waluj as part of remediation as well as adaptation of roof water harvesting technology for recharge of ground water.

After due deliberations Member Secretary and Chairman of the Committee informed to take the opinion from Indian Institute of Technology (IIT) and NEERI, Mumbai in respect of proposal of ICT, Jalna.

The meeting was ended with vote of thanks to the Chair.


 (Dr. V.M. Molghare) २५/११/१९
 Joint Director (APC)


 (E. Rayendiran)
 Member Secretary

From: RO Aurangabad <roaurangabad@mpcb.gov.in>
 Sent: 19 March 2020 12:07
 To: r_kumar@neeri.res.in <r_kumar@neeri.res.in>; dns@civil.iitb.ac.in <dns@civil.iitb.ac.in>
 Cc: JD Air <jdair@mpcb.gov.in>; Y.B.Sontakke <jdwater@mpcb.gov.in>; SRO Aurangabad1
 <sroaurangabad1@mpcb.gov.in>
 Subject: Fw: Minutes of Technical and Core Committee for the implementation of remedial measures of
 Ground water pollution, Aurangabad

Important

Sir,

The NGT matter Application bearing No. 11/2013 was listed all of sudden on 17.3.2020, wherein it was discussed that no steps are being taken with regards to the implementation of remedial measures of Ground Water Pollution, Aurangabad.

Further, it is inform that the meeting of Technical and Core Committee for the implementation of remedial measures of Ground Water Pollution, Aurangabad held at HQ, Mumbai dated 3.10.2019, the Hon'ble Member Secretary and Chairman of the Committee informed to take the opinion from Indian Institute of Technology (IIT) and NEERI, Mumbai in respect of proposal of ICT Jalna.

Hence it is requested to give your opinion on Proposal of ICT Jalna, at the earliest as the the matter is listed for hearing in Hon'ble NGT on 7.4.2020.

Minutes of Technical and Core Committee for the implementation of remedial measures of Ground water pollution, Aurangabad along with PPT of Chromium Remediation in Ground Water in MIDC Waluj Area, Aurangabad is attached herewith for your ready reference.

Regards,

Dr.Pravin Joshi
Regional Officer,
Maharashtra Pollution Control Board, Aurangabad

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 POWER BEHIND ENVIRONMENT...M.P.C.B.

☐

From: JD Air <jdair@mpcb.gov.in>
Sent: 11 November 2019 11:46
To: collector_aurangabad@maharashtra.gov.in <collector_aurangabad@maharashtra.gov.in>; rdcr-cgwb@nic.in <rdcr-cgwb@nic.in>; dir.gsda@maharashtra.gov.in <dir.gsda@maharashtra.gov.in>; dns@civil.iltb.ac.in <dns@civil.iltb.ac.in>; sdoabd@gmail.com <sdoabd@gmail.com>; dydiraurangabad.gsda@maharashtra.gov.in <dydiraurangabad.gsda@maharashtra.gov.in>; r_kumar@neeri.res.in <r_kumar@neeri.res.in>; eeaurangabad@midcindia.org <eeaurangabad@midcindia.org>; patelupendra@gmail.com <patelupendra@gmail.com>; ddau.gsda@gmail.com <ddau.gsda@gmail.com>; gitesh.sabane@smsl.co.in <gitesh.sabane@smsl.co.in>
Cc: Y.B.Sontakke <jdwater@mpcb.gov.in>; RO Aurangabad <roaurangabad@mpcb.gov.in>; SRO Aurangabad1 <sroaurangabad1@mpcb.gov.in>; Jyoti Vedante <psms@mpcb.gov.in>
Subject: Minutes of Technical and Core Committee for the implementation of remedial measures of Ground water pollution, Aurangabad

Please find attached herewith Minutes of Technical and Core Committee for the implementation of remedial measures of Ground water pollution, Aurangabad.

regards,

Dr. V. M. Motghare,
Joint Director (APC)

Maharashtra Pollution Control Board (MPCB) allows reasonable personal use of the e-mail system. Views and opinions expressed in these communications do not necessarily represent those of MPCB.

DISCLAIMER: The information in this e-mail is confidential and may be legally privileged. It is intended solely for the addressee. Access to this e-mail by anyone else is unauthorized. If you have received this communication in error, please address with the subject heading "Received in error," send to postmaster@mpcb.gov.in, then delete the e-mail and destroy any copies of it. If you are not the intended recipient, any disclosure, copying, distribution or any action taken or omitted to be taken in reliance on it, is prohibited and may be unlawful. Any opinions or advice contained in this e-mail are subject to the terms and conditions expressed in the governing MPCB-client engagement letter. Opinions, conclusions and other information in this e-mail and any attachments that do not relate to the official business of the firm are neither given nor endorsed by it. MPCB cannot guarantee that e-mail communications are secure or error-free, as information could be intercepted, corrupted, amended, lost, destroyed, arrive late or incomplete, or contain viruses.

From: RO Aurangabad <roaurangabad@mpcb.gov.in>
Sent: 28 April 2020 13:12
To: r_kumar@neeri.res.in <r_kumar@neeri.res.in>; dns@civil.iltb.ac.in <dns@civil.iltb.ac.in>
Cc: JD Alr <jdair@mpcb.gov.in>; Y.B.Sontakke <jdwater@mpcb.gov.in>; SRO Aurangabad1
<roaurangabad1@mpcb.gov.in>; Smita Gaikwad <lo1@mpcb.gov.in>
Subject: Re: Minutes of Technical and Core Committee for the implementation of remedial measures of
Ground water pollution, Aurangabad

GENTLE REMINDER

Important

Sir,

This has reference to trailing mail dated-19.03.2020 regarding the NGT matter Application bearing No. 11/2013 was listed all of sudden on 17.3.2020, wherein it was discussed that no steps are being taken with regards to the implementation of remedial measures of Ground Water Pollution, Aurangabad.

Hence the matter is to be listed for hearing in near future in Hon'ble NGT, Pune so once again it is requested to give your opinion in the said matter at the earliest.

Regards,

Dr.Pravin Joshi
Regional Officer,
Maharashtra Pollution Control Board, Aurangabad

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☐

ANNEXURE C
444

Compilation of the JVS collected the Parameter sequence shall be maintained as per MoEFCC Notification no S.O. 4 (E) from period 1st January 2019 to April 2020

Parameters	Standards as per Consent for Outlet (in)	Jan-19	Feb-19	Mar-19	Apr-19	May-19	Jun-19	Jul-19	Aug-19	Sep-19	Oct-19	Nov-19	Dec-19	Jan-20	Feb-20	Mar-20	Apr-20
		Average	Average	Average	Average	Average	Average	Average									
pH	6.0 to 9.0	8.20	8.08	7.83	7.89	7.70	7.76	7.85	7.9	8.16	8.056	8.0825	8.14	8.067129	8.067129	8.094983	8.0923101
	30	44.80	38.56	27.50	25.83	28.50	26.80	27.00	25.78	26.00	24.24	24.75	29	25.954	25.954	25.983	0
Suspended Solids	250	234.40	205.60	162.00	140.00	156.00	163.20	128.00	170.4	152.00	93.6	96	124	127.2	127.2	120	124.6
	100	57.20	38.00	36.50	36.00	34.50	38.80	32.33	47.2	53.71	44.8	42	52	47.94286	47.94286	48.06667	0
Dissolved Solids	2100	2810.00	1823.20	1721.00	1809.33	1877.50	1730.00	1666.00	1364	1654.00	1429.2	1198.5	1316	1392.34	1392.34	1397.063	0
	10.0	0.00	0.00	0.00	0.00	0.50	0.80	0.00	0	0.00	0	0	0	0	0	0	0
Total Nitrogen	50.0	1.18	4.08	0.20	0.17	0.38	0.38	0.25	0.12	0.46	0.04	0	0	0.123429	0	0	0
	50.0	0.00	5.60	0.43	0.38	0.85	0.56	0.75	1.78	1.13	0.56	0	0	0.693714	0	0	0
Ammonia Nitrogen	10.0	0.45	0.64	0.50	0.33	0.45	0.74	0.32	0.28	0.36	0.1	0	0	0	0	0	0
	5.0	2.12	0.97	0.00	0.17	1.00	0.31	0.49	1.226	3.11	0.19	0	0	0.906057	0	0	0
Total Sulphate (as SO4)	500	473.84	436.86	524.83	546.88	554.83	522.82	523.97	539.82	509.11	440.92	498.75	490	495.7209	495.7209	488.371	0
	1000	559.86	356.70	315.33	477.50	411.25	246.44	263.32	312.26	364.76	186.32	319.675	0	236.6024	236.6024	223.9928	0
Total Phosphate (as P)	2.0	0.72	0.98	0.48	0.40	0.63	0.60	0.60	0.44	0.47	0.533333	0	0	0.288952	0	0	0
	2.0	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0	1.29	0	0	0	0	0	0	0
Total Hardness (as CaCO3)	1.0	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0	0.00	0	0	0	0	0	0	0
	1.0	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0	0.00	0	0	0	0	0	0	0
Total Chlorine	5.0	0.75	0.75	0.00	0.07	0.26	0.13	0.00	0.228	0.15	0.053333	0	0	0.085981	0	0	0
	3	1.09	0.42	0.39	0.14	0.50	0.21	0.47	0.15	0.07	0.013333	0	0	0.047524	0	0	0
Total Chromium	2	0.00	0.00	0.00	0.00	0.01	0.02	0.01	0.012	0.00	0	0	0	0	0	0	0
	2	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0	0.00	0.026667	0	0	0	0	0	0
Total Cadmium	3	0.40	0.30	0.14	0.13	0.37	0.18	0.13	0.236	0.11	0.153333	0	0	0.099581	0	0	0
	0.2	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0	0.00	0	0	0	0	0	0	0
Total Copper	0.1	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0	0.00	0	0	0	0	0	0	0
	0.1	0.44	0.75	0.00	0.21	0.00	0.00	0.28	0.046	0.00	0	0	0	0	0	0	0
Total Manganese	0.1	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0	0.00	0	0	0	0	0	0	0
	0.05	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0	0.00	0	0	0	0	0	0	0
Total Iron	0.05	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0	0.00	0	0	0	0	0	0	0
	0.01	0.00	0.02	0.10	0.04	0.08	0.00	0.00	0.044	0.00	0.02	0	0	0.013371	0	0	0
Total Zinc	0.01	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0	0.00	0	0	0	0	0	0	0
	0.01	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0	0.00	0	0	0	0	0	0	0

Groundwater sample result waluj, Tal. Gangapur, Dist. Aurangabad

Sr. No.	Parameters	Standards	Date of collection			
			19.7.2018		7.1.2019	
			Water sample borewell of Mr. Jalindhar Salve, Ekta Nagar	Water sample borewell of Mr. Dhamodhar Dutoonde , Ekta Nagar	Water sample borewell of Mr. Jalindhar Salve, Ekta Nagar	Open well water behind Mauil Metals
1	BOD	3	8	6.6
2	COD	-	32	32	20	24
3	pH	-	7.1	7.2	8.7	8.5
4	SS	-	12	10
5	Chlorides	250	474.9	479.9
6	TDS	500	2012	1396	5180	998
7	Chlorhex		BDL	BDL	BDL	BDL
8	Total chl	0.05	BDL	BDL	BDL	BDL

Groundwater sample result waluj, Tal. Gangapur, Dist. Aurangabad

		Date of collection					
		30.9.2019					
Sr. No	Parameters	Standards	Well water of Mr. Sanjay Nikam, backside of Varroc Industry, left side of Bolzen & Muffer, Gat No. 13, MIDC Waluj, Aurangabad	Well of Shri Fakir Kalwane, approx. 300 mtrs behind Varroc	Well water behind Mauli Metal, Ghaneagon sub station behind area, Ta. Gangapur	Bore well sample of Sangale, backside of Endurance unit	Bore well of Shri Anwarbhai Shaikh
1	BOD	3
2	COD	-	20	12	12	20	28
3	pH	-
4	SS	-
5	Chlorides	250
6	TDS	500	720	1710	1617	1269	1339
7	Chlor Hexa		0.42	0.72	0.7	0	0.07
8	Total Chlrs	0.05					

Groundwater sample result waluj, Tal. Gangapur, Dist. Aurangabad

		Date of collection					
		19.3.2020					
Sr. No	Parameters	Standards	Water sample borewell of Mr. Dhamodhar Dutonde, Ekta Nagar	Water sample borewell of Mr. Bhausaheb Kedare, Ekta Nagar	Borewell water sample of Shri Kailash Sonawane, Ekta nagar, Aurangabad	Borewell water sample of Mr. Zalte, Ekta nagar, Aurangabad	Well water sample of Shri Nikam, behind L-4, near Boizen & Muifier India, Gat No.- 13, Ghanegaon, Aurangabad
1	BOD	3	2.6	2.4	2.8	2.8	3
2	COD	-	8	8	8	8	8
3	pH	-	7.46	7.32	7.63	7.52	7.41
4	SS	-	8	8	8	10	8
5	Chlorides	250	255	210	215	225	275
6	TDS	500	1488	1002	976	1202	978
7	Chr. Hexa		BDL	BDL	BDL	BDL	BDL
8	Total Chr.	0.05	BDL	BDL	BDL	BDL	BDL

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ANNEXURE "E"

Action Taken Details from 2014 to till date of SRO Aurangabad

Sr. No.	Name of Industry	Category	Scale	SON	PD	ID	CD
1	IPCA Labouories Ltd, H-4, MIDC Waluj, Aurangabad	Red	LSI	-	-	-	06.08.2019
2	Wipro Enterprises, L-8, MIDC Waluj, Aurangabad	Red	LSI	-	15.7.2019	-	-
3	Safalya Industries, L-8, W-40, MIDC Waluj, Aurangabad	Red	LSI	-	15.7.2019	-	-
4	Metalman Auto Pvt.Ltd, B-30, 31, MIDC Wlajuj, Aurangabad.	Red	LSI	27.03.2015, 5.9.2015, 30.10.2015 & 05.10.2019	-	-	-
5	Endurance Technologies Pvt.Ltd, K-226/2, MIDC Waluj, Aurangabad	Red	LSI	27.03.2015 & 15.01.2016	-	-	-
6	NRB Bearing Ltd, E-72/1/2, MIDC Waluj, Aurangabad	Red	LSI	27.03.2015, 08.09.2015 & 30.10.2015	-	-	-
7	United Brewaries (Formerly Knkown as Ajanta Brewaries and Aurangabad Breweries Pvt. Ltd. H-8,9,10,11 MIDC Waluj, Aurangabad.	Red	LSI	27.03.2015 & 30.10.2015	-	-	-
8	Sterilite Technogeis Ltd, E-1, MIDC Waluj, Aurangabad	Red	LSI	27.03.2015, 08.09.2015, 02.11.2015 & 01.08.2016	-	-	-
9	Albany Research Hyderabad Research Centre Pvt Ltd., (Formerly Known as Amri India Ltd, G1/1, MIDC Waluj, Aurangabad	Red	LSI	27.03.2015	-	05.04.2014	-
10	Endurance Technologies Pvt.Ltd, B-2, MIDC Waluj, Aurangabad	Red	LSI	27.03.2015 & 30.10.2015	-	-	-

Sr. No.	Name of Industry	Category	Scale	SGN	PD	ID	CD
11	Greaves Cotton Ltd, J-2, MIDC Chikalithana, Aurangabad	Red	LSI	16.06.2015	-	-	-
12	Mylan Laboratories Ltd, H-12, MIDC Waluj, Aurangabad.	Red	LSI	17.06.2015	-	-	-
13	J.K.Ansell Ltd, G-35/36, MIDC Waluj, Aurangabad	Red	LSI	17.06.2015	-	-	-
14	Wockhardt Ltd, E-1/1, MIDC Shendra, Aurangabad	Red	LSI	23.06.2015	-	-	-
15	Carlsberg India Pvt.Ltd, H-17/1, MIDC Waluj, Aurangabad	Red	LSI	05.08.2015	-	-	-
16	Varroc Engineering Pvt.Ltd, L-4, MIDC Waluj, Aurangabad	Red	LSI	05.08.2015 & 30.06.2017	-	-	10.10.2017
17	Endurance Technologies Pvt.Ltd, K-228/229, MIDC Waluj, Aurangabad	Red	LSI	05.08.2015 & 30.10.2015	-	-	-
18	Crompton Greaves Ltd, D-2, MIDC Waluj, Aurangabad	Red	LSI	05.09.2015	-	-	-
19	Endurance Technologies Pvt.Ltd, E-92/93/94, MIDC Waluj, Aurangabad	Red	LSI	05.09.2015 & 08.09.2015	-	-	-
20	Endurance Technologies Pvt.Ltd, L-6/3, MIDC Waluj, Aurangabad	Red	LSI	05.09.2015	-	-	-
21	IPCA Laboratores (Unit II), G-4-7, MIDC Waluj, Aurangabad	Red	LSI	08.09.2015, 30.10.2015 & 08.05.2019	-	-	-
22	Metalman Auto Pvt.Ltd, B-12, MIDC Waluj, Aurangabad	Red	LSI	08.09.2015	-	-	-
23	Sab Miller (Former Known as Skol Breweries (Pals Distilleires Ltd.), L-5, MIDC Waluj, Aurangabad	Red	LSI	30.10.2015	22.11.2018	-	-
24	Sab Miller, M-99, MIDC Waluj, Aurangabad	Red	LSI	05.11.2014	-	-	-
25	Endurance Technologies Ltd, K-120, MIDC Waluj, Aurangabad	Red	LSI	30.10.2015	-	-	28.7.2014

Sr.No	Name of Industry	Category	Scale	SGN	PD	ID	GD
26	United Breweries (Formerly Known as Millennium Beer Industries) , L-10, MIDC Waluj, Aurangabad	Red	LSI	30.10.2015	-	-	-
27	Wockhardt Biotech Ltd, H-14/2, MIDC Waluj, Aurangabad	Red	LSI	30.10.2015	-	-	-
28	Garware Polyester Ltd, Abad-Pune Road, MIDC Waluj, Aurangabad	Red	LSI	30.10.2015	-	-	-
29	Goodyear South Asia Tyres, H-18, MIDC Waluj, Aurangabad	Red	LSI	30.10.2015 & 11.1.2018	-	-	-
30	Shreya Life Science Pvt.Ltd, B-9/2, MIDC Waluj, Aurangabad	Red	LSI	14.12.2015	30.7.2018	11.6.2019	23.7.2019
31	Varroc Engineering Pvt.Ltd, M191/3, MIDC Waluj, Aurangabad	Red	LSI	15.01.2016	-	-	-
32	Varroc Engineering Pvt.Ltd, L-6/2, MIDC Waluj, Aurangabad	Red	LSI	15.01.2016	-	-	-
33	Eurolife Healthcare Pvt. Ltd., B-K41/, MIDC Area Waluj, Aurangabad	Red	LSI	27.03.2015 & 30.10.2015, 607/8.05.2017	-	-	-
34	Birla Precision Technologies Ltd., Plot no. B-15/3, MIDC Waluj, Aurangabad	Red	LSI	11.1.18	10.3.2016	-	-
35	Endress + Hauser Wetzler (India) Pvt.Ltd., Plot no. M-171, MIDC Waluj, Aurangabad	Red	LSI	11.1.18	-	-	-
36	Canpack India Pvt. Ltd., P.No. L-18/28, L-19, MIDC Area Waluj, Aurangabad	Red	LSI	21.7.2014	-	-	-
37	Rucha Engg.Pvt.Ltd., Plot no. C-1, MIDC Waluj, Aurangabad	Red	LSI	24.1.18	-	-	-
38	SMS CETP Waluj Pvt.Ltd, Q-1, MIDC Waluj, Aurangabad	(CETP) Red	LSI	05.08.2015, 30.10.2015, 21.02.2019, & 13.9.2019	11.9.2019	-	-

Sr. No.	Name of Industry	Category	Scale	SGN	PD	ID	GD
39	Akar Tools Ltd, E-5, MIDC Waluj, Aurangabad	Red	MSI	08.09.2015 & 30.10.2015	-	-	3.5.2014 & 15.2.2018
40	TMS Enterprises Gat No. 53, Sajapur, Tal and Dist. Aurangabad.	Red	SSI	-	-	-	-
41	Arush Industries, W-51, MIDC Waluj, Aurangabad	Red	SSI	-	-	-	29.03.2019
42	Shriram Enterprises, K-144, MIDC Waluj, Aurangabad	Red	SSI	-	-	-	12.11.2018
43	Rushikesh Engineering Works, M-2/1, MIDC Waluj, Aurangabad	Red	SSI	-	-	-	25.9.2018
44	Mandar Industries, Plot no- 110/10, MIDC Waluj, Aurangabad	Red	SSI	-	-	-	26.06.2018
45	Best Powder Coating, Plot no. C-195, MIDC Waluj, Aurangabad	Red	SSI	-	-	-	31.01.2017
46	Soni coat Industries, M-125, MIDC Waluj, Aurangabad	Red	SSI	-	-	07.08.2019	-
47	Shri Samarth Enterprises, C-188, MIDC Waluj, Aurangabad	Red	SSI	-	-	06.02.2019	-
48	Sudarshan Electromech, C-112, MIDC Waluj, Aurangabad	Red	SSI	-	01.12.2018	25.11.2019	-
49	Bhau Industries, M-82, MIDC Waluj, Aurangabad	Red	SSI	-	27.11.2018	-	-
50	Indotech Organics, G-34, MIDC Waluj, Aurangabad.	Red	SSI	-	27.11.2018 & 17.1.2020	18.12.2018	-
51	Swajjit Abrasives Pvt.Ltd, K-119, MIDC Waluj, Aurangabad	Red	SSI	-	27.11.2018	18.12.2018	-
52	Laxmi Udyog, K-231, MIDC Waluj, Aurangabad	Red	SSI	-	27.11.2018	-	-
53	D.P.Auto Part Pvt.Ltd, K-236, MIDC Waluj, Aurangabad	Red	SSI	-	27.11.2018	-	-
54	Dhruv Coating, E-53, MIDC Waluj, Aurangabad	Red	SSI	-	27.11.2018	18.12.2018	-

S.No.	Name of Industry	Category	Scale	SN	PD	ID	GD
55	Sanjeev Auto Part Manufacturing Pvt.Ltd, C-4, MIDC Waluj, Aurangabad	Red	SSI	-	22.11.2018	07.02.2019	-
56	Chitral Industries, G-39/12/8, MIDC Waluj, Aurangabad	Red	SSI	-	27.8.2018	-	-
57	Coppertone, G-28, MIDC Waluj, Aurangabad.	Red	SSI	-	16.04.2016	-	09.8.2019
58	Vardhaman Precision works, K-78, MIDC Waluj, Aurangabad.	Red	SSI	-	16.04.2016	-	-
59	Adron Chemicals pvt.Ltd, H-25/2, MIDC Waluj, Aurangabad	Red	SSI	17.1.2020	11.04.2016	-	-
60	Trimurti Foods Tech Pvt.Ltd, K-85, MIDC Waluj, Aurangabad.	Red	SSI	-	07.4.2016	-	31.1.2017
61	A.D.Pharma Pvt.Ltd, G-39/9, MIDC Area Waluj, Aurangabad.	Red	SSI	-	05-06-2015	17.7.2015	15.2.2018 & 16.8.2019
62	Krishna Associates, E-80, MIDC Waluj, Aurangabad	Red	SSI	01.01.2016	3.1.2016	-	-
63	Vidisha Industries, M-105/6, MIDC Waluj, Aurangabad	Red	SSI	01.01.2016 & 933/11.8.2017	-	15.9.2017	-
64	Laxmi Udyog, M-107/5/3, MIDC Waluj, Aurangabad	Red	SSI	01.01.2016	-	-	-
65	Pranav Coatings, W-53, MIDC Waluj, Aurangabad	Red	SSI	15.12.2016 & 11.08.2017	-	15.9.2017	-
66	Rainbow Surface Coaters, C-69, MIDC Waluj, Aurangabad	Red	SSI	936/11.8.2017	-	15.9.2017	-
67	Safeguard Contracepline Pvt.Ltd., G- 39/21, MIDC Waluj, Aurangabad	Red	SSI	943/16.8.2017	-	-	-
68	Quality Wire Products, Gat no.-34/36, Plot no. 20, Ranjangaon, tq. Gangapur, Aurangabad	Red	SSI	1115/15.9.17 & 14.09.2018	-	-	22.05.2014
69	Mahapa Chemicals, M-144, MIDC Waluj, Aurangabad	Red	SSI	24.1.18	-	-	-

S. No.	Name of Industry	Category	Scaler	SCN	PD	ID	CD
70	Elegant Coating Pvt.Ltd, D-16, MIDC Waluj, Aurangabad	Red	SSI	04.07.2018	-	-	-
71	Perfect Dynamic Auto Pvt.Ltd, H-20, MIDC Area Waluj, Aurangabad.	Red	SSI	04.07.2018	-	-	-
72	Creative Coatings Industries, Plot No-30, MIDC Waluj, Aurangabad	Red	SSI	14.09.2018	-	-	-
73	Avinash Industries, C-42, MIDC Waluj, Aurangabad.	Red	SSI	08.02.2019	-	-	-
74	S.S. Controls, E-108, MIDC Waluj, Aurangabad	Red	SSI	14.03.2019	-	-	-
75	Paramaunt Industries, (Technocraft Toolings), K-12, MIDC Waluj, Aurangabad	Red	SSI	09.09.2014 & 12.09.2019	-	-	-
76	Tejal Industries, E-70/30, MIDC Waluj, Aurangabad	Red	SSI	27.09.2019	-	-	-
77	Yayati Steel, M-118, MIDC Waluj, Aurangabad	Red	SSI	22.11.2019	-	-	-
78	Gurudatta Enterprises, Gat No. 48, P. No. 5 MIDC Waluj, Aurangabad	Red	SSI	-	-	-	15.02.2016
79	Aurangabad Auto Ancillary Pvt Ltd., H-27, MIDC Waluj Aurangabad	Red	SSI	-	-	-	06.04.2016
80	SAR Industries (M/s. Virbrant Industries) P.No. M-19 MIDC Waluj Auraangabad	Red	SSI	-	-	-	02.05.2016
81	Dhanlaxmi Enterprises, P.No. F-75, MIDC Waluj Aurangabad	Red	SSI	-	-	-	13.05.2016
82	Walu Aurangabad Namco Auto Engavores, Gat no-30, Plot NO- 14, Ranjagaon (sp), MIDC Waluj, Aurangabad	Red	SSI	01.01.2016	-	-	-
83	Lilasons Industries, H-5,6,7, MIDC Waluj, Aurangabad	Orange	LSI	27.03.2015 & 30.10.2015	-	-	-
84	Taiyo Lucid Pvt.Ltd, M-101, MIDC Waluj, Aurangabad.	Orange	LSI	27.03.2015	-	-	-

Sr. No.	Name of Industry	Category	Scale	SGN	PD	ID	CD
85	Johnson & Johnson Ltd, B-15/1, MIDC Waluj, Aurangabad	Orange	LSI	27.03.2015	-	-	-
86	Indo European Breweries Pvt.Ltd, B-74/2, MIDC Waluj, Aurangabad	Orange	LSI	27.03.2015 & 30.10.2015	03.07.2014	-	-
87	Atra Pharmaceuticals, Q-1, MIDC Waluj, Aurangabad	Orange	LSI	05.08.2015 & 30.10.2015	-	-	-
88	Wockhardt Ltd, B-15/2, MIDC Waluj, Aurangabad	Orange	LSI	25.08.2015	-	-	-
89	NHK Automotive components, K-103, MIDC Waluj, Aurangabad.	Orange	LSI	07.06.2019 & 17.1.2020	-	-	-
90	Clad Metal India Pvt.Ltd, F-13/14, MIDC Waluj, Aurangabad	Orange	LSI	-	-	28.11.2019	-
91	Quality Packaging India Pvt.Ltd, F-15, MIDC Waluj, Aurangabad	Orange	SSI	-	-	18.12.2018	-
92	Rubicon Formulations Pvt.Ltd, M-162 & 163, MIDC Waluj, Aurangabad	Orange	SSI	-	27.11.2018	18.12.2018	-
93	Navketan Pharma Pvt.Ltd, F-106, MIDC Waluj, Aurangabad	Orange	SSI	-	27.11.2018	18.12.2018	-
94	Green Leaves Agrotech Pvt.Ltd, G-37/2, MIDC Waluj, Aurangabad	Orange	SSI	-	27.11.2018	18.12.2018	-
95	Sydler Remedies Pvt.Ltd, M-190, MIDC Waluj, Aurangabad	Orange	SSI	-	27.11.2018	18.12.2018	-
96	Om Mauji Enterprises, Gat no- 30, Plot no-17/1, Rangaon (SP), MIDC Waluj, Area, Aurangabad	Orange	SSI	14.09.2018	25.3.2018	15.5.2019	-
97	Veepee Industries, Gat no-27, MIDC Waluj, Aurangabad	Orange	SSI	06.02.2019	-	-	-
98	Medas Care Pharmaceutical Pvt. Ltd., P.No. B-16, MIDC Waluj Aurangabad	Red	LSI	-	-	03.07.2014	28.7.2014
99	Protective Coating Industries, P.No. M-28, MIDC Waluj, Aurangabad	Red	SSI	-	-	05.08.2014	-

Sr.No.	Name of Industry	Category	Scale	SCN	PD	ID	GB
100	Nahar Engineering India Pvt.Ltd., P.No. E-95/2, MIDC Waluj, Aurangabad	Red	LSI		01.12.2014		
101	Dhananjay Auto Parts, Gala No. 30/1, Suvama Laghu Udyog, MIDC Waluj Aurangabad	Red	SSI	22.7.2014			
102	Kanchan Engineering , P.NO .W-62, MIDC Area, Waluj, Aurangabad	Red	SSI	28.8.2014			
103	Shree Tube Manufacturing Co. Pvt. Ltd. P.No. D-4, MIDC Waluj, Aurangabad.	Red	SSI	16.1.2020			
104	Vishwas Agencies, K-47, MIDC Waluj, Aurangabad	Red	SSI	17.1.2020			
105	Ganpati Metal Industries, P.No. G-24, MIDC Waluj Aurangaad	Red	SSI		17.1.2020		
106	Huminity Chemi Pharma, P.No. G-40, MIDC Waluj, Aurangabad	Red	SSI		17.1.2020		
107	Adora Products Pvt. Ltd., P.No. H23/1/6, MIDC Waluj, Aurangabad				06.02.2020		
Total				98	32	22	21

Minutes of the Review meeting of Core Committee for the implementation of remedial measures of Ground Water Quality for Waluj MIDC Area, Aurangabad held under the Chairmanship of Member Secretary, MPCB on 26th Aug. 2020 at 02.30 pm through online VC

.....
The Hon'ble NGT has passed the Order dated 17.3.2020 and 17.7.2020 in OA No 11(THC)/2013 with 139/2016 and directed MPCB to submit the progress report with regard to compliance of the order before the next date fixed (01/12/2020).

The review meeting of the Core Committee for the implementation of remedial measures of Ground Water Quality for Waluj MIDC Area, Aurangabad was held under the Chairmanship of Hon'ble Member Secretary, MPCB on 26th Aug. 2020 at 02.30 pm through online VC.

Following members were present during the meeting:-

- 1) Mr. E. Ravendiran, Member Secretary, MPC Board, Mumbai
- 2) Dr. V. M. Motghare, Joint Director (APC), MPC Board, Mumbai
- 3) Dr. Y. B. Sontakke, Joint Director (WPC), MPC Board, Mumbai
- 4) Mr Sanjiv Jadhavar, RDC, Aurangabad
- 5) Mr Banapure Dnyanoba, SDM, Aurangabad
- 6) Mr. Bhushan Harshe, Executive Engineer, MIDC, Aurangabad
- 7) Dr. Tuhin Bannerji, Scientist NEERI Mumbai.
- 8) Prof. Dr. Upendra Patel, MS University Baroda.
- 9) Mr. Gitesh Sabane, Director, SMS Waluj CETP Pvt. Ltd., Aurangabad
- 10) Dr. Parag R. Nemade, Asst. Professor, ICT, Jalna
- 11) Dr. Pravin Joshi, Regional Officer, MPCB Aurangabad.
- 12) Mr. P. D. Wankhede, Sub Regional Officer, MPC Board, Aurangabad

The Joint Director (APC) welcome all the members of Core Committee and briefed in detail about the present status of implementation of remedial measures of Ground Water Quality for Waluj MIDC Area, Aurangabad and the importance of immediate compliance of Hon'ble NGT Orders Judgment in the Application No. 11 (THC) / 2013 filed by Raghunath Lohakare. Further he asked to Dr. Parag R. Nemade, Asst. Professor, ICT, Jalna to give the details about Nano particles of FeS for removal of Hexavalent Chromium using In Situ method.

Dr. Nemade stated that the In Situ technology is based on use of reducing agent like Zero Valent Ion and it is 'In Situ' treatment in which 1 m³ of 2000 ppm FeS can treat 600 m³ of ground water. In this treatment Hexa valent Chromium is detoxified to Tri valent Chromium in the ground water below 0.05 ppm. This technology will overcome the issue related to increase in TDS level as observed in earlier technology adopted for the pilot plant. He further stated that the pilot plant technology to reduce Cr concentration below safe limit using In situ methods for the specific area to be determine based on the number of bore wells for injection and monitoring. This technology does not require pump and treat

: 2 :

method for remediation. Further he informed that there will be no generation of toxic by product in the said technology but, there will be generation of Non-toxic Sodium Sulphate and precipitation of Tri Valent Chromium to this Dr patel & Dr bannerji objected that the above technology needs wider spectrum and may not be suitable for field purpose .

The Member Secretary, MPCB Mumbai has enquired about the present status of the existing pilot plant. The Regional Officer, MPCB, Aurangabad informed that, presently the said pilot plant is not in operation as ground water indicates that the concentration of Hexavalent Chromium is decreased and the level of TDS is found increase.

Further, the Member Secretary, MPCB directed to submit the detailed project report about the pilot plant suggested by Dr. Nemade including the technology to be applied and cost to be incurred and to arrange the next meeting of the Core Committee members within 10 days so as to enable to submit the concrete progress report on the compliance made in response to the directions issued by the Hon'ble NGT.

The Joint Director (APC) raised a point about the application of the said technology and also requested to Prof. Dr. Upendra Patel, M. S. University Baroda and Dr. Tuhin Bannerji, Scientist NEERI Mumbai to give their Opinion / Suggestion / recommendations if any on the points / In Situ technology explained by Dr. Nemade. Further, it is informed to Dr. Nemade to share the project details with the above said Core Committee Members and to submit the report including the directions / suggestions given them.

Dr. Y. B. Sontakke, Joint Director (WPC) has opined to choose suitable technology so as to avoid any adverse impact on the ground water quality.

The Prof Upendra Patel , MS University Baroda, Mr Tauhin Banerji of NEERI Mumbai & JD (WPC), optioned that pump & treatment system should be adopted.

The Joint Director (APC) further asked Mr Nemade about the period required for execution of the project suggested upon this Mr Nemade informed that for pilot plant there will requirement of one month period and actual project execution will be started within a one year period form the issuance of order from concern.

The Member secretary concluded the said meeting with the following points for the compliance of the directions of Hon'ble NGT:

1. The Regional Officer shall contact and discuss with M/s. Jyoti Hydrotech to start the existing pilot plant i.e, pump and treatment within 3 days to find out option for restart of P&T Method .
2. To obtain the project details from Dr. Nemade including the technology to be applied and cost to be incurred to the Core Committee Members within 7 days.
3. Prof. Dr. Upendra Patel, M. S. University Baroda and Dr. Tuhin Bannerji, Scientist NEERI Mumbai shall give their Opinion / Suggestion / recommendations if any on the points / In-Situ technology explained by Dr. Nemade or any other treatment technology for the remediation of underground contamination of Waluj MIDC area within 07 days.
4. After obtaining the above reports the detail discussion will be done in the next Core Committee meeting to final the technology for the ground water remediation in the Waluj MIDC area which will be conducted after 10 days for compliances of above issues.
5. RO, Aurangabad and SRO Aurangabad to pursue the matter and to take suitable action for necessary follow up in the matter.

The meeting ended with vote of thanks to the Chair.

Details of Rain Water Harvesting installed by Industries in Waluj MIDC Area, Aurangabad

Sr. No.	Name of Industry	Rain water harvesting details	Recharge Quantity (Lakhs Litre)
1	Varroc Engineering Ltd. (VEL -VII) , Plot No. L-4, Waluj MIDC, Aurangabad	Rain water harvesting completed in 2014. Created water harvesting capacity of 1.5 crore liter	150
2	Durovalves India Pvt Ltd. Waluj MIDC F-57& 58 Aurangabad.	Rain water harvesting completed In 2016. Created water harvesting capacity of 1.5 crore liter	150
3	Varroc Engineering Ltd. (VEL -V) , Plot No. L-6/2, Waluj MIDC, Aurangabad	Rain water harvesting completed in 2017. Created water harvesting capacity is 500 KL	5
4	M/s. United Breweries Limited., L-10, MIDC Waluj, Aurangabad	Rain water harvesting done Capacity 1.2 Lakhs litres	1.2
5	M/s. United Breweries Limited., H-8 & 11, MIDC Waluj, Aurangabad	Rain water harvesting done Capacity 4.47 Lakhs litres	4.47
6	Albany Molecular Research Centre Hyderabad Research Centre Pvt. Ltd., Plot No. G-39/5, MIDC Waluj.	Roof top Rain Water Harvesting created of capacity 6.0 Lakhs Ltrs	6
7	Albany Molecular Research Centre Hyderabad Research Centre Pvt. Ltd., Plot No. G-1/1, MIDC Waluj.	Roof top Rain Water Harvesting created of capacity 10 lakhs Ltrs	10
8	CG power & Industrial solutions Ltd, D-2 & D-1/2 MIDC Waluj Aurangabad	Office building roof water harvesting 27,000 Ltrs capacity	0.27
9	Indo European Breweries Ltd., B-74/2, MIDC Waluj, Aurangabad	Rain water harvesting is done in 2016 .Recharging 1.5 cr. ltr. Underground	150
10	Sterlite Technologies Ltd., Plot No. E-1, E-2 & E-3, MIDC Waluj, Aurangabad	Rain water harvesting is done 25.86 Lakh Ltr. capacity (roof top)	25.86
11	Canpack India Pvt. Ltd., Plot No. H-14, MIDC Waluj, Aurangabad	Rain water harvesting is done of 56.5 KL Lakh ltr. capacity	0.56
12	Canpack India Pvt. Ltd., Plot No. L-10/25, MIDC Waluj, Aurangabad	Rain water harvesting is done of 21 Crore Ltrs capacity	210
13	Goodyear South Asia Tyres Private Ltd., H-18, MIDC Industrial Area, Waluj, Aurangabad. - 431136	Ground Water recharge	2.15
14	Endurance Technology Ltd., -228, MIDC Waluj, Aurangabad	Rain water harvesting is done of 50 KL Ltr. capacity	0.5
15	Endurance Technology Ltd., K-226/2, MIDC Waluj, Aurangabad	Rain water harvesting is done of 20 KL Ltr. capacity	0.2
16	Sanjeev Auto Parts Mfg. Pvt. Ltd., P.No. K-96, MIDC Waluj Aurangabad	Rain water harvesting is done	1.06
17	Sanjeev Auto Parts Mfg. Pvt. Ltd., P.No. C-7, MIDC Waluj Aurangabad	Rain water harvesting is done	1.06
Total			721.31

List of Zero Liquid Discharge (ZLD) units in Waluj MIDC Area, Aurangabad

Sr. No.	Name of the Industry	Detail Address	Effluent Discharge (in CMD)
1.	Varroc Technologies Ltd.,	Plot No. L-4 MIDC Area Waluj, Aurangabad.	18
2.	IPCA Laboratories Ltd.,	Plot No. H-4 MIDC Waluj Area, Aurangabad.	181
3.	Sterlite Technologies Ltd.,	Plot No. E-1, E-2 & E-3, MIDC Waluj, Aurangabad	116
4.	Good Year South Asia Tyres Pvt Ltd.,	Plot No. H-18, MIDC Area Waluj, Aurangabad.	300
5.	Albany Molecular Research Centre Hyderabad Research Centre Pvt Ltd.,	G-1/1 MIDC Waluj Area, Aurangabad.	37.25
6.	Balkrishna Industries Limited,	Plot No. B-66, MIDC Area Waluj, Aurangabad.	30
7.	Pfizer Ltd., (Hospira Healthcare)	Plot No. L-8 & L-9, MIDC Waluj, Aurangabad.	480
Total quantity			1,162.25 CMD

Information regarding Zero Liquid Discharge (ZLD) units in Waluj MIDC

Sr. No.	Name of the Industry	Detail Address	Date of commencement	ZLD plant cost (information received from industry) Cost in Rs
1.	M/s. Albany Molecular Research Hyderabad Research Centre Pvt. Ltd., Unit - 2 (Formerly Known as AMRI India Pvt. Ltd.)	Plot No. - G-1/1, 1/2 MIDC Waluj Aurangabad	MEE - 2008-09 RO - 2014 -15	1.30 Crores
2.	M/s. Varroc Engineering Limited	Plot L-4, Waluj MIDC, Aurangabad	30.01.18	93.69 Lakhs
3.	M/s. Goodyear South Asia Tires Private Limited	Plot Number- H18 & L1, MIDC Waluj, Aurangabad	05.06.2016	Rs: 46.00 Lakhs
4.	M/s Sterlite Technologies Limited	Plot No. E1/E2/E3 & Gut No 14, MIDC Waluj, Aurangabad.	31.01.2011	5.35 Cr
5.	M/s. IPCA Laboratories Limited (Unit-I)	Plot No.H-4, MIDC Area Waluj, Aurangabad	October, 2015	15.00 Cr
6.	M/s. Balkrishna Industries Limited	Plot No. B-66, M.I.D.C. Waluj, Aurangabad.	28.11.2014	1.96 Cr.
7.	Pfizer Healthcare India Private Limited	Plot Nos. L-8 (P) & L-9, Gut Nos. 36,37 & 38, MIDC, Waluj, Dist. Aurangabad	Year 2002	20.32 Crores
Total Cost (In Rs)				45.3269 Crores

Aurangabad FIRST

Initiative of Marathwada Environmental Care Cluste

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Aurangabad-431005(MS) India

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11/11/2020

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Mr. Shrikant Mundada
+ 91 9326056574

Mr. Habib Shaikh
+ 91 8888888090

Co-ordinator

Mr. Harshant Londae

To,
The Sub-Regional Officer,
Maharashtra Pollution Control Board
Aurangabad.

Sub : Details of the Rain Water Harvesting at MIDC Waluj.

Dear Sir,

This is with reference to our discussion regarding the initiatives taken by Marathwada Environmental Care Cluster (MECC) with the help of all industrial associations including Bajaj Auto Vendor Associations, Bajaj Auto Ltd and other industries for environmental protection. We have been working on following three areas:

1. Rain Water Harvesting
2. Tree Plantation
3. Non-Hazardous solid waste management

1. Rain Water Harvesting

Bajaj Auto Vendor Association (BAVA) under guidance of Mr Umesh Dashrathi, Managing Director of Rucha Group has completed major project of rain water harvesting on open space in Waluj MIDC. Details are as follow :

Catchment Area	: 50 Acres
Year of completion of the project	: 2015
No of Harvesting pits	: 49
Size of the pit	: 3 mtrs x 3 mtrs x 3 mtrs
Investment per pit	: Rs. 48000/-
Total Investment	: Rs. 23.52 Lakhs
Total Rainfall per annum (Assumption)	: 750mm
Rain Water Harvested per annum	: 750 Ltrs x 4000 m ² x 50 Acres = 15 Crores Ltrs

2. Tree Plantation

- a) This project of tree plantation is being implemented with the active participation of BAVA and all the industries in Waluj MIDC. Large scale tree plantation is being done on both sides of the road with chain link fencing for protection. Maintenance is being done by respective industries. This project is in progress with 80% completion. Details are as follow :



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Ph.: +91 77559 90650/71174

E-mail: meccaurangabad@gmail.com, admin@mecc.net.in

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2019-2020

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Mr. Mansingh Pawar
President
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Mr. Rishi Bagla
IPP
+ 91 9372001020

Mr. Ravindra Kondekar
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Directors

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Mr. Ashok Kale
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Mr. Umesh Dashrathi
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+ 91 8888888090

Co-ordinator

Mr. Hemant Landge
+ 91 99004 50782

Total running length covered under plantation (Both side) = 2 x 30 km = 60 km

Number of trees planted till date = Approximately one lakh

Total Investment = Approximately Rs. 7 Crores

Growth & Survival = More than 95%

Project started = 2010-2011
(Project In Progress)

b) Dense forest on open space : Dense forest project of tree plantation
is in progress. Details are as follow:

Area Covered	: 5 Acres open space
Location	: MIDC Waluj
No of Trees	: 75000
Developer / Financer	: CanPack Ltd and United Breweries Ltd
Date of commencement	: 18 August 2020
Expected date of completion	: Jan 2021

3. Non-Hazardous Solid waste Management

Global Development Forum (Parent body of MECC) a registered trust has implemented Maha-swachhata Abhiyan in Waluj MIDC from 21/02/2015 to 27/02/2015 and cleaned whole MIDC by collecting 2000 MT of garbage. All industry Association & every industry participated very actively in this mission. After this Abhiyan MECC / GDF has maintained Waluj MIDC clean with financial and administrative support from Bajaj Auto and BAVA.

In order to make it sustainable with the help of MIDC, Garbage processing plant (Garbage to Gas) was commissioned on 25 March 2019, it is running smoothly, utilizing all the garbage collected from industrial and residential area of Waluj MIDC. This may be the first of its kind plant in any industrial Area in Maharashtra. Details are as follow:

Land offered by MIDC	: 5 Acres
Capital investment (By MIDC)	: 16.9 Crores
Operator	: Mahindra Group
Date of commencement	: 25 March 2019
Capacity	: 30 TPD

Aurangabad
FIRST

Initiative of Marathwada Environmental Care Clus

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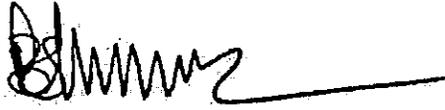
Mr. Habib Shaikh
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Co-ordinator

Mr. Hemant Landge
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All these initiatives indicate that MECC/GDF with active participation of all associations, industries, MIDC & MPCB is working proactively and voluntarily for environment protection & conservation.

Best Regards.



B S Khose
Founder President
Marathwada Environment Core Cluster
(MECC)

MAHARASHTRA POLLUTION CONTROL BOARD

Phone : 4010437 / 4014701 / 4020781
 Fax : 4024068 / 4023516
 Website : <http://mpcb.mah.nic.in>
 E-Mail : ms@mpcb.gov.in



KALPATARU POINT, 3rd Floor,
 Sion-Matunga Scheme Road No.8,
 Opp. Sion Circle, Sion (East)
 Mumbai-400 022.

No. MPCB/JD (APC)/TB-1/B-201015-FJS-0089

Date: 15/10/2020

To

The District Collector,
 Aurangabad.

Sub: Work of restoration of existing effluent treatment plant for treatment of ground water quality of Waluj MIDC, Dist. Aurangabad.

- Ref:**
1. Hon'ble NGT, New Delhi order dated 17.07.2020.
 2. Minutes of review meeting of Core Committee held on 26.08.2020.
 3. Proposal received from M/s Jyoti Hydrotech Pvt. Ltd. Dated 12.10.2020 & 14.10.2020.
 4. Recommendations received from Regional Officer, Aurangabad vide mail dated 13.10.2020.

Sir,

Please refer to the minutes of review meeting of Core Committee held on 26.08.2020. Minutes also refers to execute plans to start the existing pilot plant operated by M/s Jyoti Hydrotech for the treatment of ground water by pump & treat method.

M/s Jyoti Hydrotech Pvt. Ltd. have submitted the proposal of Restoration of existing ETP vide letter referred at Sr. No. 3 & which is also recommended by Regional Officer, Aurangabad vide letter referred at Sr. No. 4. As per the proposal submitted, the plant restoration & commissioning activity will be completed within 20-25 days after approval. This restoration plant will run for 18 months. The cost of this restoration of existing ETP along with O & M including electricity charges for 18 months works out as Rs 26,88,300/-

You are requested to issue necessary directions for restoration of existing pilot plant to M/s Jyoti Hydrotech Pvt. Ltd. so that the work shall be completed in time and see that the payment of Rs. 26,88,300/- shall be made to M/s Jyoti Hydrotech Pvt. Ltd. from the ESCROW account. Restoration of existing pilot plant is very much essential for seeking the compliance of NGT order dated 17.07.2020.

(Ashok Shingare, IAS)

Member Secretary

D.A.- As above.

Copy to:

1. The Joint Director (APC), MPCB, Sion, Mumbai.
2. The Joint Director (WPC), MPCB, Sion, Mumbai.
3. Regional Officer, M.P.C. Board, Aurangabad:- You are hereby directed to coordinate the above activity with the District Collector & submit the monthly progress report to the Core Committee.

Ref: JYPTI/QTN/2020-21/25
Date: 11-11-2020

To,
Maharashtra Pollution Control Board
Paryavaran Bhavan, A - 4/1 ,
MIDC Area, Chikalthana,
Near Seth Nandlal Dhoot Hospital,
Jalna Road, Aurangabad - 431 210
Maharashtra

Kind Attention: Dr. Pravin Joshi - Regional Officer,
P.D .Wankhede- Sub-Regional Officer,
Subject: Restoration of existing Pilot Plant for effluent treatment of ground
water at Ranjangaon Waluj Aurangabad

Greetings of the day.

Sir,
This is to inform you that restoration of Pilot project plant at K-242 waluj MIDC has
been completed.
We had started taking trails of Pilot plant from 7th Nov 2020 of machinery and complete
system .Pilot Plant is completely restored and running smoothly.

Further treatment will consist of two parts:

- 1) Chemical treatment
- 2) Tertiary treatment

1) Chemical treatment - Stage -1)Raw Water will be collected in collection tank 1 then
controlling the flow raw water will be released to reactor tank there dosing of
Calcium Polysulfide will be done .

Stage-2 - Water will be collected in collection tank2 there dosing of Non ferric Alum
Sulphate will be done and further water will be released to Tertiary treatment

- 3) Tertiary treatment - For further treatment water will sent to sand filter, Carbon
filter and in line dosing will be done of Polyelectrolyte (Anionic) .

After all treatment water will be released to recharge bore wells.

Please let me know if further more information is required.

Thanking you,

Regards,
Anand Gangapurwala
9860796876

MAHARASHTRA POLLUTION CONTROL BOARD

Sub Regional Office, Aurangabad-1
Paryavaran Bhavan, A - 4/1,
MIDC Area Chikalthana, Near Seth
Nandlal Dhoot Hospital, Jalna Road
Aurangabad -
431 210.



Office Contact No. :
0240 - 2473462, 2473461,
E-mail ID :-
sroaurangabad1@mpcb.gov.in

Visit Report

1	Name & Address	M/s. SangKaj Bright Wires Pvt (Pilot Plant) Ltd., Plot No. - K-242, MIDC Waluj, Aurangabad.
2	Date of Visit	09/11/2020
3	Name of Board Official	Dr Gajanan D. Khadkikar, F.O.
4	Person Contacted	Mr Sohail Beig, operator, Jyoti Hydrotech, A'bad.
5	Consent details	Pilot Plant activity to treat the ground water of Ekta Nagar, Behind SangKaj Industry. - 5CMD/HR
6	Products detail	- Pilot Plant to treat - - ground water (Hex. Valcut - - Chromium and TdS)

Observations during the visit of Board officials -

As per direction of Sub Regional officer, MPCB, A'bad
Board official, industry representative and representative
Jyoti Hydro Tech (Pilot Plant) jointly visited to the
Pilot Plant. During visit following observations
are observed :-

- During visit Pilot plant (5CMD/hr) trial run

-2-

found in operation. The said plant is ready for operation.

- Treatment consists of Primary & Tertiary treatment include - Collection Tank, ~~drain~~ ^{use} of Carbon & Sand filter.

- Pilot Plant is located approx. 20mtrs distance of Ekta Nagar.

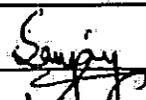
- Operator informed that Calcium Polysulphide / Iron Sulphate use for chemical treatment.

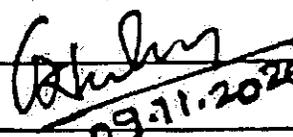
Remarks :- 1] Operator shall submit the report (fortnightly) regarding treatment.

2] Operator shall submit the details regarding treatment adopted as per minutes of meeting ^{MPCB} and ² direction dtd 26.08.2020.

3] Pilot Plant shall be operated scientifically so as to achieve the standards as per direction of MPCB, Honble NGT direction and as per the standards of CPCB / Environment stds,


(Sahail Beig)
Operator,
Jyoti Hydrotech
(8983342714)


(Sanjay Sagare)
Plant Head,
Sangraj Brightwire
(9325202771)


(Dr. Gajanan Khadbikar)
Field officer
(9860631513)

Pilot Plant recommissioned in the premises of M/s. Sangkaj Industries,
Plot No. K-242, MIDC Waluj, Aurangabad

